

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 72 of 2020

IN THE MATTER OF:

Sark Infraprojects Pvt. Ltd.

...Appellant

Versus

Registrar of Companies, West Bengal

...Respondent

Present

For Appellant: None.

ORDER

13.03.2020 Nobody appears for the Appellant.

Post the case 'for admission (fresh case)' on **17th March, 2020.**

**[Justice S.J Mukhopadhaya]
Chairperson**

**[Justice Bansilal Bhat]
Member(Judicial)**

**[Alok Srivastava]
Member (Technical)**

Ash/RR